

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4032
(To be answered on the 12th December 2019)**

PRIVATISATION OF AIR INDIA

4032. SHRI SHIVAKUMAR C. UDASI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is considering any proposal to privatize Air India, if so, the details thereof;
- (b) whether Civil Aviation industry of the country is growing at a rapid pace and if so, the details thereof; and
- (c) whether the Government is aware that India has the potential to become a global aviation hub and if so, the action taken or being taken by the Government in this regard?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a) After formation of new Government, Air India Specific Alternative Mechanism (AISAM) has been reconstituted and the re-initiation of the strategic disinvestment of Air India has been approved. AISAM has approved the 100% sale of Government of India stake in Air India for the re-initiated Strategic Disinvestment of Air India.
 - (b) Details of annual traffic growth and operating statistics in respect of Scheduled Domestic Services of Scheduled Indian Airlines for last three years is at Annexure.
 - (c) The following measures, inter-alia, have been taken to improve the aviation sector:
 - i. In-principle approval for leasing of six airports of Airports Authority of India (AAI) under Public Private Partnership (PPP) accorded, out of which Letter of Award for leasing the airports of Ahmedabad, Lucknow and Mangaluru has been issued by AAI.
 - ii. Rationalized taxes on jet fuel by many States, exempted Customs Duty on tools and toolkits, reduced GST on various spare parts, accessories and

consumables.

iii. Enabled swift transition of aircraft of Jet Airways to other airlines.

iv. Contract for e-governance in DGCA (e-GCA) has been awarded.

v. Five-year restriction on new airlines for flying on international routes removed.

vi. Ude Desh ka Aam Naagrik (UDAN) Scheme launched to enhance regional connectivity.

vii. Many greenfield airports have commenced development work and many existing airports have commenced expansion projects.

viii. AAI has embarked upon a capital investment of over Rs. 25,000 Crore in next five years for development/ upgradation/ modernization of various airports and air navigation infrastructure.

Statement referred to in the reply of to Lok Sabha Unstarred No. 4032 to be answered on 12-12-2019

Annual traffic and operating statistics on Scheduled domestic services of All Scheduled Indian Airlines for last 3 years

	2016-17	2017-18	2018-19 (P)
PAX (NOS.)	10,37,48,598	12,33,15,916	14,03,33,572
KMS.PERFORMED (MILLION)	98,641	1,17,042	1,34,881
AVAILABLE SEAT KILOMETERS (MILLION)	1,16,945	1,34,541	1,56,784

P- Provisional

Source: DGCA

